

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shree Ganesh Jewellery House (I) Limited Date of Commencement of Liquidation: 14-09-2018; List of Stakeholders as on Date: 14-10-2018; Name of IP: Mr. Anup Kumar Singh; Last 5 digit of registration number: 10322

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 2604854 | 0 | 2604854 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 22 | 50079273299 | 22 | 49762798345 | 0 | 316474954 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 5 | 4263816124 | 5 | 4263816124 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 2 | 55072755 | 2 | 55070755 | 0 | 2000 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 116941019 | 1 | 116941019 | 0 | 0 | 0 | Annexure 9 |
| Total | | 30 | 54517708051 | 30 | 54201231097 | 0 | 316476954 | 0 | |